GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1799 ANSWERED ON:03.12.2014 CADRE ALLOCATION OF IAS IPS OFFICERS Kothapalli Smt. Geetha;Owaisi Shri Asaduddin;Reddy Shri Midhun

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether Pratyush Sinha Committee has finalised the allocation of All India Services for Telengana and Andhra Pradesh States;

(b) if so, the details thereof, cadre-wise;

(c) whether the Government has allocated IAS and IPS officers to the States of Andhra Pradesh and Telengana as per the said Committee's recommendations;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether due to non-allocation of officers to both the States, the civil and police administration have crippled; and

(f) if so, the steps taken or being taken by the Government for early allocation of IPS and IAS officers to both the States?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The Advisory Committee constituted under the chairmanship of Shri Pratyush Sinha, has given its final recommendation regarding distribution of the All India Services (AIS) Officers borne on the undivided cadre of Andhra Pradesh between successor States of Andhra Pradesh and Telangana based on the provisions contained in the Andhra Pradesh Reorganisation Act, 2014. Cadre wise number of AIS officers as per recommendation of the Committee is at Annexure-I.

(c) & (d): Distribution of AIS officers to the successor states based on the recommendation of the said Advisory Committee is under consideration of the Government.

(e) & (f): For smooth running of the cadres of both the successor states, Central Government has distributed the AIS officers between (residual) Andhra Pradesh and Telangana provisionally w.e.f. 2.6.2014 in consultation with the Government of undivided Andhra Pradesh.